

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 10/9/AMR/2022		9 of IBC	Sunrise Industries (India) Limited Vs. BGR Energy Systems Limited

ORDER

Mr.Piyush Liktuke, Counsel for the OC present. Ms. Kruthi K, Counsel for the CD present.

The counsel for the OC submits that the amount that was undertaken to be paid by the 15th March, 2023 is not paid. It can be seen that several opportunities were given to the CD for making the payments. Hence, at request of the counsel for the OC, the matter is posted for hearing on 14.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**